

BUSINESS	—	TIME ALLOTTED
1. General discussion on the Budget (Railways) for 2009-10.	—	(12 Hours — to be discussed together)
2. Consideration and adoption of the Resolution seeking to constitute a new Railway Convention Committee (Fifteenth Lok Sabha) for determination of 'Rate of Dividend payable by the Railways to the General Revenues and other ancillary matters.		
3. General Discussion on the Budget (General) for 2009-10	—	(12 Hours — to be discussed together)
4. Consideration and return of the Appropriation Bills to the Demands for Excess Grants (General) for 2006-07, after it is passed by Lok Sabha.		
5. General Discussion on Jharkhand Budget for 2009-10	—	(12 Hours — to be discussed together)
6. Consideration and return of the Appropriation Bills relating to the Demands for Grants (Jharkhand) for 2009-10, after it is passed by Lok Sabha.		

**MOTION FOR ELECTION TO THE NATIONAL OILSEEDS AND
VEGETABLE OILS DEVELOPMENT (NOVOD) BOARD**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Sir, I move the following Motion:

That in pursuance of clause (e) of sub-section (4) of Section 4 of the National Oilseeds and Vegetable Oils Development Board Act, 1983(29 of 1983) read with clause (i) of sub-rule (1) of Rule 4 of the National Oilseeds and Vegetable Oils Development Board Rules, 1984, this House do proceed to elect, in such manner as the Chairman may direct, one Member from amongst the Members of the House to be a member of the National Oilseeds and Vegetable Oils Development Board.

The question was put and the motion was adopted.

STATEMENT REGARDING GOVERNMENT BUSINESS

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; THE MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND THE MINISTER OF STATE IN THE MINISTRY OF